

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4188
ANSWERED ON:21.04.2010
SUPPLY OF LIGHTING PRODUCTS
Ram Shri Purnmasi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether M/s. Crompton Greaves Limited has refused to supply lighting products to Kendriya Bhandar from where the material is supplied to Government Departments;
- (b) if so, the reasons therefor; and
- (c) the reaction of the Government thereto?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

(a) & (b) : Kendriya Bhandar had approved the Crompton Greaves brand of lighting products through one of their distributors. However, they have not started supplies so far.

(c) : Does not arise.